

F. No. J-11016/7/2024-Judicial (4)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 24th December, 2024

ORDER

With reference to this Department's Order No. J-11016/2/2024-Judicial dated 01.03.2024, the President is pleased to up-grade the panel of following Advocate for conducting Central Government litigation before the Supreme Court of India and High Court of Delhi, as shown below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

Supreme Court of India as Group 'A' Counsel

AND

High Court of Delhi as Central Government Standing Counsel

Name of Advocate (Shri)	Contact details	Enrolment No.
Abhishek Gupta	C-156, Greater Kailash-I, New Delhi-110048 Mob: 9971065767 Email: abhishek_1509@hotmail.com	D/2074/2016

2. The engagement of aforesaid Advocates will be governed by the terms & conditions as per this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 and No. 24(2)/99-Judl. dated 24.09.1999 both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


24.12.24

(M. C. Prusty)

Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
4. The Registrar, Supreme Court of India, New Delhi.
5. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
6. The Registrar, High Court of Delhi.
7. The In-charge, Litigation (High Court) Section.
8. The Cash (LA) Section for making payment of retainership fee to above CGSC.
9. The Group 'A' Counsel & CGSC, as above.
10. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
11. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
12. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
13. Spare copies.


24.12.2024

(Kumar Gaurva)

Section Officer (Judicial)

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